

MCC Modification Application No. 235 of 2020

In

WPPIL No.112 of 2015

Hon'ble Ramesh Ranganathan, C.J.

Hon'ble Lok Pal Singh, J.

In view of the divergence of opinion between both the Judges, let the matter be referred to a third Judge after obtaining orders of the Chief Justice.

(Lok Pal Singh, J.)

22.07.2020

(Ramesh Ranganathan, C.J.)

22.07.2020

Rahul